

DIVISION BENCH
COURT - I

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/57(KB)2023
IA(I.B.C)/1316(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	CANARA BANK VS P. R. COMMERCE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.Sujash Ghosh Dostidar,Adv] For the Financial Creditor
Ms.Sankari Roy, Adv.]
Ms.Sayori Mukhopadhyay,Adv.]

Mr.Arik Banerjee, Adv.] For the Corporate Debtor
Mr.Shaunak Ghosh, Adv.]
Ms.Saheli Sen, Adv.]
Mr.Rajib Mullick,Adv.]
Ms.Shreyashi Maity, Adv]

ORDER

1. Ld.Counsel on both sides present.
2. List the matter on **26/09/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)